

**Customs, Excise & Service Tax Appellate Tribunal
West Zonal Bench at Ahmedabad**

REGIONAL BENCH-COURT NO. 3

Excise Appeal No. 428 of 2008-DB

(Arising out of OIO-17/COMMR/2008 dated 29/01/2008 passed by the Commissioner of Central Excise-AHMEDABAD)

S K Majithia

Plot No. 48, Changodar Industrial Estate,
Changodar,
AHMEDABAD,
GUJARAT

.....Appellant

VERSUS

Commissioner of Central Excise - Ahmedabad

CUSTOM HOUSE,
NEAR ALL INDIA RADIO NAVRANGPURA,
AHMEDABAD,
GUJARAT

.....Respondent

APPEARANCE:

Shri Abhishek A Rastogi Advocate with Shri N. K. Tiwari, Consultant and Shri Shailesh J Shah, Chartered Accountant appeared for the Appellant
Shri Mihir G Rayka, Additional Commissioner (AR) appeared for the Respondent

**CORAM: HON'BLE MEMBER (JUDICIAL), MR. RAMESH NAIR
HON'BLE MEMBER (TECHNICAL), MR. RAJU**

DATE OF HEARING: 02.05.2024
DATE OF DECISION: 25.07.2024

The appeal is disposed of. For order, see order of date in Excise Appeal 426 of 2008- DB.

**(RAMESH NAIR)
MEMBER (JUDICIAL)**

**(RAJU)
MEMBER (TECHNICAL)**